



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,29th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
34	WA/327/2022 B/O	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. <b>Versus</b> ANKITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MR DEBANUJ DUTTA	
	<b>WITH</b> I.A.(Civil)/3029/2022 <b>in</b> WA/327/2022	THE SECURITIES AND EXCHANG BOARD OF INDIA AND ANR. <b>Versus</b> ANKITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MR DEBANUJ DUTTA	

LEAVE NOTE OF ADVOCATES FOR 29/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGOHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
11)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
12)	MR. D BANERJEE	25-09-2022	To	17-10-2022
13)	MR. V K CHOPRA	30-09-2022	To	30-09-2022
14)	MR S C PANDIT	29-09-2022	To	01-10-2022
15)	MR. J AHMED	19-10-2022	To	21-10-2022
16)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
17)	MR D C K HAZARIKA	28-09-2022	To	30-09-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 2**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
17	CrI.A./208/2021 AT 10:30 AM	SANJIB BHUMIJ <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS S SHARMA (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/53/2022 <b>in</b> CrI.A./208/2021	SANJIB BHUMIJ <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS S SHARMA	
<b>MOTION</b>				
18	WP(C)/6252/2022 B/O	NUR MOHAMMAD <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. A M BARBHUIYA MS A BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	WP(C)/6536/2022 B/O	MD. MUJAHIL ALI @ MD. MAJHIL ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
20	WP(C)/6567/2022 B/O	ASIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR N AHMED M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<b>ADMISSION</b>				
21	CrI.A./247/2022 FIXED	MD. FARUK AHMED @ FARUK AHMED CHOUDHURY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR B B NARZARY	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 6**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE SINGLE BENCHES WILL SIT  
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	I.A.(CrI.)/597/2022 PART-HEARD, WITH LCR(KEPT IN SECTION), P.B.-4, BY APPLICATION in CrI.A./245/2018 <b>WITH</b> CrI.A./245/2018	N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR D K MISHRA MR. B PRASAD MR P J BORAH	SC, NIA
		N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH <b>Versus</b> NIA	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH MR. M G SINGH MR. M K DUTTA MR. T SINGH	SC, NIA
2	<b>WITH</b> CrI.A./244/2018	L. JITEN SINGH <b>Versus</b> NIA	MR D K MISHRA MR S K SINGHA MR. B PRASAD MR P J BORAH MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
	<b>WITH</b> I.A.(CrI.)/16/2019 in CrI.A./244/2018	L. JEETEN SINGH <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. N T SINGH MR. M K DUTTA	SC, NIA
3	<b>WITH</b> CrI.A./253/2018	ELANGBAM BOBO @ KHANGANBA <b>Versus</b> NIA	MR D K MISHRA MR. S K SINGHA MR. B PRASAD MR P J BORAH MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
	<b>WITH</b> I.A.(CrI.)/37/2019 in CrI.A./253/2018	E. BOBO @ KHANGANBA <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. N T SINGH MR. M K DUTTA	SC, NIA

4 WITH  
Crl.A./261/2018

INAOCHA SINGH  
**Versus**  
NIA

MR D K MISHRA  
MR S K SINGHA  
MR. B PRASAD  
MR P J BORAH  
MR. M G SINGH  
MR. N T SINGH  
MR. M K DUTTA

SC, NIA

WITH  
I.A.(Crl.)/600/2022  
in Crl.A./261/2018

INAOCHA SINGH  
**Versus**  
THE NATIONAL INVESTIGATION AGENCY

MR D K MISHRA  
MR. B PRASAD  
MR P J BORAH

SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
34	WP(C)/6002/2022 FIXED	RAJA BORAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY	GA, ASSAM SC, J M B
<b>WITH</b>				
35	WP(C)/5919/2022 CAVT. NO. 09942/022,	UTPAL KHARGHARIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S N SARMA SENIOR ADVOCATE MR. K KALITA	GA, ASSAM MR. B K DAS FOR CAVEATOR SC, J M B
<b>WITH</b>				
36	WP(C)/5920/2022 CAVT. NO. 09942/022,	MANASH PROTIM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	S N SARMA MR. K KALITA	GA, ASSAM MR. B K DAS MR H P GUWALA FOR CAVEATOR SC, J M B
<b>WITH</b>				
37	WP(C)/6001/2022 CAVT. NO. 10092/022,	AZAD CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. D BARUAH	GA, ASSAM MR. P P BARUAH (FOR CAVEATOR) MR. R SARMA (FOR CAVEATOR) SC, J M B
<b>WITH</b>				
38	WP(C)/6006/2022	NITUL DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY	SC, J M B
39	WP(C)/6564/2022 B/O	AKBAR ALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. N BORAH MR H MAZUMDER	GA, ASSAM SC, IWT
40	WP(C)/6569/2022 B/O	KHUSHI BISWAS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	SC, P AND R.D. GA, ASSAM
41	WP(C)/6571/2022 CAVT. NO.10572/022, B/O	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. J K GOSWAMI (FOR CAVEATOR) MR. J BARMAN (FOR CAVEATOR)
42	WP(C)/6595/2022 B/O	ANAMIKA PEGU @ APALI PEGU <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR G PEGU MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, APDCL
43	WP(C)/6597/2022 B/O	ATIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S CHAMARIA	GA, ASSAM

**ADMISSION**

44 WP(C)/5494/2022  
FIXED  
SADIK AHMED MAZUMDER  
**Versus**  
THE STATE OF ASSAM AND 4 ORS  
MR. S B LASKAR  
MR. H A LASKAR  
MS N KALITA  
MS D DUTTA  
GA, ASSAM

**ORDERS**

45 I.A.(Civil)/3005/2022  
FIXED  
in WP(C)/5978/2022  
ARNAB RAJBONGSHI  
**Versus**  
THE STATE OF ASSAM AND 8 ORS.  
MR. B D KONWAR SR. ADV. GA, ASSAM  
MR. R KALITA ASSTT.S.G.I.  
MR H AGARWAL  
MR J SINGH  
MS. D BRAHMA

**WITH**

WP(C)/5978/2022  
ARNAB RAJBONGSHI  
**Versus**  
THE STATE OF ASSAM AND 8 ORS.  
MR. B D KONWAR SR. ADV. SC, HIGHER EDU  
MR. R KALITA GA, ASSAM  
MR H AGARWAL MRS. R DEVI (r-5 to 9)  
MR J SINGH MR. S P CHOUDHURY  
MS. D BRAHMA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
25	WP(C)/6577/2022 B/O	MUFASEL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR F HAQUE MS. A. BORAH	GA, ASSAM SC, REVENUE
26	WP(C)/6606/2022 B/O	SUBHANJAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B SINHA	SC, CO OP
<b>ORDERS</b>				
27	I.A.(Civil)/3018/2022 B/O, WITH WP(C)/6280/2022(D/O) in WP(C)/6280/2022	PABINDRA DEORI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **JUDGMENT**

41	Crl.Pet./350/2022 AT 10:30 AM	PALLAV TAMULY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A V SINGH MR W R MEDHI	MR B KAUSHIK (r-2) MR. S HAZARIKA (r-2) MR S SARMAH (r-2) PP, ASSAM
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#### **MOTION (BA)**

42	Bail Appln./2496/2022 FIXED	BIPUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. V A CHOWDHURY MR S PAUL	PP, ASSAM
43	Bail Appln./2499/2022 FIXED	ABDUL CHABUR <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
44	Bail Appln./2538/2022 B/O	BIREN DEKA <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED	PP, ASSAM
45	Bail Appln./2549/2022 B/O	EASIN ALI @ EYASIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ	PP, ASSAM
46	Bail Appln./2561/2022 B/O	SUBHADEEP DATTA <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
47	Bail Appln./2562/2022 B/O	SAHANUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
48	Bail Appln./2586/2022 B/O	MUKUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MS. P ADHIKARI MR A K AZAD	PP, ASSAM

#### **MOTION**

49	AB/2843/2022 FIXED	JAINUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
50	AB/2931/2022 B/O	NURUL ISLAM AHMED @ NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM

#### **BAIL HEARING (BA)**

51	Bail Appln./2164/2022 FIXED	MUKUT SAIKIA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR. B K MAHAJAN MR. M KALITA MR. A CHAUDHURY	SC, CBI
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52	Bail Appln./2314/2022 FIXED	MOHAMMAD @ MOHAMMAD KHAN <b>Versus</b> THE STATE OF ASSAM	MR. G PHUKAN	PP, ASSAM
53	Bail Appln./2316/2022 FIXED	MOHAMMAD @ MOHADDAD KHAN <b>Versus</b> THE STATE OF ASSAM	MR. G PHUKAN	PP, ASSAM
54	Bail Appln./2370/2022 FIXED	ASHIQUE AHMED @ ASIK AHMED <b>Versus</b> THE STATE OF ASSAM	MR. K OJHA MS F RAHMAN MR. S H SAIKIA	PP, ASSAM
55	Bail Appln./2384/2022 FIXED	IMRAN SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM
56	Bail Appln./2454/2022 (CONNECTED WITH ITEM NO. 18 IN THE DAILY CAUSE LIST), FIXED	MD. RIJUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
57	Bail Appln./2494/2022 FIXED	VIVEK KESHARI <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM

**BAIL HEARING**

58	AB/2463/2022 FIXED	ASAR UDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR	PP, ASSAM
59	AB/2467/2022 FIXED	ZIA UDDIN LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY	MR. S Y AHMED MR M DEY PP, ASSAM
60	AB/2555/2022 FIXED	MONOWAR HUSSAIN BARBHUIYA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
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7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
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11)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
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15)	MR. J AHMED	19-10-2022	To	21-10-2022
16)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
17)	MR D C K HAZARIKA	28-09-2022	To	30-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,29th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 10**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
23	Cont.Cas(C)/564/2022 B/O	AKRAM UDDIN LASKAR <b>Versus</b> MAMATA HOJAI, AES	MR. N S LASKAR MR. A H M R CHOUDHURY	
24	WP(C)/5739/2022 B/O	MAZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM
25	WP(C)/6448/2022 FIXED	RAJU PRAJAPATI <b>Versus</b> THE INDIAN ISTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MD F FARIDI MR SAURADEEP DEY	MR. R P KAKOTI SR. ADV. (r-1 to 4) MR. A K DUTTA (r-1 to 4) MR A B DEY (r-1 to 4) MR. S SUTRADHAR (r-1 to 4) SC, IIT
26	WP(C)/6539/2022 B/O	MD. FAIZUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH	SC, SEC. EDU. GA, ASSAM
27	WP(C)/6579/2022 B/O	DILRUBA KHATUN AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM
28	WP(C)/6581/2022 B/O	NURAL HOQUE AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM
29	WP(C)/6590/2022 B/O	KUSHAL KUMARI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR MINTU SAIKIA MR. N ISLAM	SC, SEC. EDU.
30	WP(C)/6594/2022 B/O	1178 NO. DAKHIN KHATOWAL MUKTAB SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR J C BORAH	SC, ELEM. EDU GA, ASSAM SC, SSA
31	WP(C)/6604/2022 B/O	DR. BISWAJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MS M DAS	SC, HIGHER EDU SC, AG
<b><u>ADMISSION</u></b>				
32	WP(C)/1529/2021 B/O	SURAJIT MAHANTA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR. K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, FINANCE

33 WP(C)/5201/2022 BY SLIP KRISHNA CHANDRO GOUDO **Versus** THE STATE OF ASSAM AND 4 ORS. MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS SC, HIGHER EDU

**ORDERS**

34 I.A.(Civil)/2851/2022 WP(C)/2280/2022(D/O) B/O **in** WP(C)/2280/2022 JYOTISHA MAHANTA AND 8 ORS **Versus** THE STATE OF ASSAM AND 4 ORS MR. B D KONWAR SR. ADV. GA, ASSAM

35 I.A.(Civil)/3011/2022 IN WP(C)/6145/2022(D/O), B/O **in** WP(C)/6145/2022 DR AZAD ALI **Versus** THE STATE OF ASSAM AND 4 ORS. MR. B GOGOI MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA SC, G U

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
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16)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
17)	MR D C K HAZARIKA	28-09-2022	To	30-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Thursday,29th September 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
34	Bail Appln./2560/2022 B/O	ALI HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM S. I. KHAN	PP, ASSAM
35	Bail Appln./2564/2022 B/O	JUNGSAR DAIMARI @ JWNGSAR DAIMARI <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
36	Bail Appln./2571/2022 B/O	HANUMAN PANDYA @ HANUMANMAL PANDIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
37	Bail Appln./2572/2022 B/O	TAHER ALI <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
38	Bail Appln./2575/2022 B/O	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR P K BASU	PP, ASSAM
<b>MOTION</b>				
39	Tr.P.(CrI.)/31/2022 B/O	HELENA HEREN (RIA) <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR MINTU SAIKIA	PP, ASSAM
40	W.P.(CrI.)/33/2022 B/O	GULAM NABI AZAD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM
41	AB/2938/2022 B/O	SHWARUFA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
<b>ADMISSION</b>				
42	CrI.A./243/2022 B/O	BASANTA BORA @ BASANTA BORAH <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR T GOGOI MS P SARMA	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/594/2022 <b>in</b> CrI.A./243/2022	BASANTA BORA @ BASANTA BORAH <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR T GOGOI MS P SARMA	PP, ASSAM
43	CrI.A./245/2022 B/O	AMAL SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R S MISHRA	PP, ASSAM

**WITH**  
I.A.(CrI.)/596/2022  
**in** CrI.A./245/2022

AMAL SARKAR  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. P J SAIKIA, SR. ADV PP, ASSAM  
MR. A K GUPTA  
MR. R S MISHRA

**BAIL HEARING (BA)**

44 Bail Appln./1711/2022  
WITH CASE DIARY, FIXED

SHIV PRASAD SHAH @ TUTU SHAH  
**Versus**  
THE STATE OF ASSAM

MR. A CHAUDHURY  
MR. P K DAS  
MR. D BORA  
MR. N MAHAJAN

45 Bail Appln./2509/2022  
FIXED

MANOJ KR NATH  
**Versus**  
THE STATE OF ASSAM

MR. M BISWAS PP, ASSAM  
MS M DAS

**ORDERS**

46 I.A.(CrI.)/592/2022  
WITH BA 1168/2022(D/O), FIXED  
**in** Bail Appln./1168/2022

MD. HASAN  
**Versus**  
UNION OF INDIA,

MR. P K SAHARIA SC, NCB  
MS K DAS

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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15)	MR. J AHMED	19-10-2022	To	21-10-2022
16)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
17)	MR D C K HAZARIKA	28-09-2022	To	30-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Thursday,29th September 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**ITEM NO. 8 OF THE DAILY CAUSE LIST  
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
32	WP(C)/6046/2022 AT 10:30 AM	M/S KHONA TEA ESTATE LLP AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MS E NATH MR. M VASHIST	MR D K MISHRA MR. B PRASAD MR. S NEOG (R-8) MS. S G BARUAH (R-8) MR. B BORGHAIN (R-8) MR B SAIKIA (R-8) MR P J BORAH MR H K SARMA (R-6) MS K BHATTACHARYYA (R-6) SC, INDUSTRIES AND COMMERCE
<b>ADMISSION</b>				
33	WP(C)/3308/2021 FIXED	AMINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 17 ORS.	MR. M K CHOUDHURY MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. M U MONDAL MS. N NASRIN MR. D SARMAH MR. D SARMAH MR B KAUSHIK MR B KAUSHIK MD. I H KHAN MR. S HAZARIKA MR. S HAZARIKA MR. S HAZARIKA S. J. SAHARIAH	MR. M. NATH (SC, P&RD) GA, ASSAM MS. M BARMAN
	<b>WITH</b> I.A.(Civil)/3022/2022 <b>in</b> WP(C)/3308/2021	SAMIRAN BIBI AND ANR. <b>Versus</b> AMINUL HOQUE	MR. B C DEKA	SC, P AND R.D. GA, ASSAM MR. M U MONDAL
34	WP(C)/7184/2021 CONNECTED WITH ITEM NO. 6 IN THE DAILY CAUSE LIST	DAYAL CH DEY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. P K ROYCHOUDHURY (r-5 to 8) GA, ASSAM MR. N G KUNDU (r-5 to 8) MR G DEKA (r-5 to 8) MS. P UPAMANYU SC, REVENUE

**ORDERS**

35	I.A.(Civil)/2900/2022 FIXED in WP(C)/5834/2022 <b>WITH</b> WP(C)/5834/2022	NIRANJAN KALITA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R CHAKRAVORTY MS. R. ENGJAIPIS RABHA	SC, CO OP GA, ASSAM
		NIRANJAN KALITA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R CHAKRAVORTY MR N P BARUAH MS. D SHARMA MS. N BARMAN MS. R. ENGJAIPIS RABHA	SC, CO OP GA, ASSAM MR S MUKTAR (r-7)
36	WP(C)/4263/2022	PUB BARKHETRI BAHUMUKHI SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S MUKTAR MR A N IQBAL	SC, CO OP GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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4)	MR S SARMA	02-09-2022	To	26-10-2022
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6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGOHAIN	26-09-2022	To	29-09-2022
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15)	MR. J AHMED	19-10-2022	To	21-10-2022
16)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
17)	MR D C K HAZARIKA	28-09-2022	To	30-09-2022





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**[ For Thursday,29th September 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
23	WP(C)/8162/2018 PART-HEARD FIXED	TOFAZZAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S S S RAHMAN MR. S B RAHMAN MR. M ISLAM MR A W AMAN	SC, CO OP GA, ASSAM MR. A R SIKDAR (R7, R8) MD A ALI (R7, R8) MR. S I TALUKDAR (R7, R8)
	<b>WITH</b> I.A.(Civil)/671/2019 <b>in WP(C)/8162/2018</b>	ABED ALI KHAN AND ANR <b>Versus</b> TOFAZZAL HUSSAIN AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, CO OP GA, ASSAM
24	WP(C)/6340/2021 FIXED	DEEP PEGU <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM MR P KALITA (R-9) MRS S GOSWAMI (R-9) SC, WPT AND BC SC. WATER RESOURCE DEPTT.

LEAVE NOTE OF ADVOCATES FOR 29/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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15)	MR. J AHMED	19-10-2022	To	21-10-2022
16)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
17)	MR D C K HAZARIKA	28-09-2022	To	30-09-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**BAIL HEARING (BA)**

1	Bail Appln./2233/2022 B/O	VINOD BIJARNIA <b>Versus</b> THE NARCOTICS CONTROL BUREAU	MR U S BORGHAIN MR. P KAKATI	SC, NCB
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**ORDERS**

2	Review.Pet./110/2020 WITH WP(C) 368/2016(D/O) B/O	THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND ANR. <b>Versus</b> M/S BADRI RAI AND CO. AND 3 ORS. (B)	MR. C CHOWDHURY MR. A DEKA	MR G N SAHEWALLA MR D SENAPATI MR H GUPTA MR. A CHETIA MS. S. TODI MR H K SARMA ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGOHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
11)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
12)	MR. D BANERJEE	25-09-2022	To	17-10-2022
13)	MR. V K CHOPRA	30-09-2022	To	30-09-2022
14)	MR S C PANDIT	29-09-2022	To	01-10-2022
15)	MR. J AHMED	19-10-2022	To	21-10-2022
16)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
17)	MR D C K HAZARIKA	28-09-2022	To	30-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,29th September 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
26	CRP(IO)/236/2022 B/O	MD. ELAR HUSSAIN AND ANR <b>Versus</b> MUSSTT WAHIDA RAHMAN AND 6 ORS	MR. A R SHOME MR B PUSHILAL	
27	CRP(IO)/238/2022 B/O	RANA SARMA AND ANR <b>Versus</b> ON THE DEATH OF KHANINDRA NATH SARMA HIS LEGAL HEIRS NILIMA DEVI AND 11 ORS	MR. B C DAS MS. I DAS	
<b>ORDERS</b>				
28	I.A.(CrI.)/599/2022 B/O in AB/2679/2022 <b>WITH</b> AB/2679/2022	MD. JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM,  MD. JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY  MR. A T SARKAR MR. T AHMED	PP, ASSAM   PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
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7)	MS. M BORAH	23-09-2022	To	02-10-2022
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9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
11)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
12)	MR. D BANERJEE	25-09-2022	To	17-10-2022
13)	MR. V K CHOPRA	30-09-2022	To	30-09-2022
14)	MR S C PANDIT	29-09-2022	To	01-10-2022
15)	MR. J AHMED	19-10-2022	To	21-10-2022
16)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
43	Crl.Pet./284/2022 WITH LCR, FIXED	THE STATE OF ASSAM AND ANR <b>Versus</b> RAM SANKAR MAURYA	MR. P N GOSWAMI	MR. M BISWAS MS M DAS
44	Crl.Pet./213/2022	THE STATE OF ASSAM AND ANR <b>Versus</b> KAMRUL ISLAM MAZUMDAR	MR. P N GOSWAMI MR. M PHUKAN	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY
45	Crl.Pet./358/2022 WITH LCR 1 FILE, FIXED	THE STATE OF ASSAM AND ANR <b>Versus</b> SAHIDUL ALOM LASKAR	MR. P N GOSWAMI MR. M PHUKAN ADDL. AG, ASSAM	MR. N H MAZARBHUIYAN MR Z KAMAR MR. P J SAIKIA, SR. ADV MR N DASGUPTA MR. N ISLAM MR. A K GUPTA MS. M KECHII MR. N H BARBHUIYA MS P SIKDAR MS. L WAJEEDA MS N J BEGUM
46	Crl.Pet./505/2022 WITH LCR 3 FILES	THE STATE OF ASSAM <b>Versus</b> ANOWAR HUSSAIN LASKAR @ MONAI	MR. M PHUKAN MR. R R KAUSHIK	MR. N H BARBHUIYA MS N J BEGUM
47	Crl.Pet./517/2022	THE STATE OF ASSAM AND ANR <b>Versus</b> SMT. SOMA PAUL	MR. P N GOSWAMI MR. M PHUKAN PP, ASSAM ADDL. AG, ASSAM	MR Z KAMAR MR. N H BARBHUIYA MS N J BEGUM
48	Crl.Pet./641/2022	THE STATE OF ASSAM AND ANR <b>Versus</b> MD. IMTHIYAZ KHAN	MR. P N GOSWAMI MR. M PHUKAN MR. K K PARASAR	MR. A SARMA MR. P DUTTA MR. LENTSO
49	Crl.Pet./642/2022 FIXED	MD. IMTHIYAZ KHAN, <b>Versus</b> THE STATE OF ASSAM AND ANR THE STATE OF ASSAM AND ANR <b>Versus</b> MD. SHAMSUZZAMAN SHEIKH	MR. A SARMA MR. P DUTTA MR. LENTSO MR. P N GOSWAMI MR. M PHUKAN MR. K K PARASAR	MR. P N GOSWAMI PP, ASSAM MR N M HAZARIKA

**BAIL HEARING (BA)**

50 Bail Appln./2432/2022  
FIXED

MAMON BARUAH  
**Versus**  
THE STATE OF ASSAM

MR. A M BORA  
MR. D K BAIDYA  
MR. V A CHOWDHURY

PP, ASSAM

**BAIL HEARING**

51 AB/1777/2022  
FIXED

MALEKUDDIN SHEIKH @ MALEKUDDIN  
AND ANR  
**Versus**  
THE STATE OF ASSAM

MR Z HUSSAIN  
MR. M HOQUE

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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4)	MR S SARMA	02-09-2022	To	26-10-2022
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17)	MR D C K HAZARIKA	28-09-2022	To	30-09-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 18**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
25	WP(C)/6527/2022 FIXED CONNECTED WITH ITEM NO. 19 IN THE DAILY CAUSE LIST	MD. GULAM MUSTAFA BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU
<b>ORDER (STAY VACATING)</b>				
26	I.A.(Civil)/2859/2022 B/O in WP(C)/1623/2021 <b>WITH</b> WP(C)/1623/2021	AMULYA PRASAD SAIKIA <b>Versus</b> RUPALI NARAH AND 7 ORS  RUPALI NARAH <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE ELEMENTARY EDUCATION DEPTT AND 7 ORS	MR. D DEKA  MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. B K DAS MR H GOGOI  SC, ELEM. EDU MR. P MAHANTA (R-6) MR. D DEKA (R-7) MR. R B GOHAIN (R-7)
<b>ORDERS</b>				
27	Cont.Cas(C)/551/2020 FIXED	SAIDUR RAHMAN ANSARI AND 2 ORS. <b>Versus</b> PREETOM SAIKIA AND 2 ORS.	MR H DAS	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2) MS. N PHUKAN MR B KAUSHIK MR. A PHUKAN MS K DAS
28	WP(C)/4182/2022 FIXED  <b>WITH</b>	BIDISHA BORTHAKUR AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
29	WP(C)/4127/2022  <b>WITH</b>	VIVEK DEKA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH	SC, HIGHER EDU GA, ASSAM
30	WP(C)/4217/2022  <b>WITH</b>	RAHUL NATH AND 26 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. S HAZARIKA MR S SARMAH	SC, HIGHER EDU SC, APSC
31	WP(C)/4288/2022  <b>WITH</b>	SAYED SADULLA AHMED AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA	SC, HIGHER EDU GA, ASSAM
32	WP(C)/4297/2022	DIPANKAR BORA AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR K P PATHAK MS. S CHUTIA	SC, HIGHER EDU SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
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15)	MR. J AHMED	19-10-2022	To	21-10-2022
16)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
17)	MR D C K HAZARIKA	28-09-2022	To	30-09-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,29th September 2022]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
21	Bail Appln./2556/2022 B/O	DURGESWAR SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
22	Bail Appln./2557/2022 B/O	ACHIROD ZAMAN <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH MR N Z CHOUDHURY	PP, ASSAM
23	Bail Appln./2567/2022 B/O	CHANDMIYA DEWAN @ SONA MIYA DEWAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR. S ISLAM	PP, ASSAM
24	Bail Appln./2582/2022 B/O	ASHRAF ALI @ MD ASRAF ALI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN	PP, ASSAM
<b><u>MOTION</u></b>				
25	AB/2927/2022 B/O	JOHIRUL ISLAM AND 13 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	PP, ASSAM
26	AB/2935/2022 B/O	KHADIMUL ISLAM AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
27	AB/2937/2022 B/O	IKRAMUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
28	Bail Appln./1958/2022 WITH CASE DIARY AND CASE RECORD, FIXED	SAMSUN NOOR @ SAMSUL NOOR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
29	RSA/156/2019 CAVT. NO.0426/2019 P/H, FIXED	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. <b>Versus</b> SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. R BARUAH MR. A K PURKAYASTHA MR. R C PAUL MR. A IKBAL MRS. M NATH MR. S SHARMA MD. K ALI	MR B KAUSHIK FOR CAVEATOR

**WITH**  
I.A.(Civil)/2494/2019  
in RSA/156/2019

SMTI. REKHAMONI DEVI KAKATI AND 6  
ORS.

MR. A K PURKAYASTHA  
MR. R C PAUL  
MR. S SHARMA

MR. H K DEKA  
MR. B D DEKA  
MR B KAUSHIK  
MR B KAUSHIK  
MR. M DAS  
N CHAUDHURY  
FOR CAVEATOR

**Versus**

SHRI JUGAL CHANDRA SAIKIA AND 5  
ORS.

**WITH**  
I.A.(Civil)/1332/2022  
in RSA/156/2019

SMTI. REKHAMONI DEVI KAKATI AND 6  
ORS.

MR. A K PURKAYASTHA  
MR. R C PAUL  
MR. S SHARMA

FOR CAVEATOR

**Versus**

SHRI JUGAL CHANDRA SAIKIA AND 5  
ORS.

30 **WITH**  
RSA/138/2022

REKHAMONI DEVI AND 6 ORS.

MR. A K PURKAYASTHA  
MR. S K DAS  
MR. S SHARMA

**Versus**

JUGAL CHANDRA SAIKIA AND ORS.

**WITH**  
I.A.(Civil)/2455/2022  
in RSA/138/2022

REKHAMONI DEVI AND ORS.

MR A IKBAL

MR. M DAS

**Versus**

JUGAL CHANDRA SAIKIA

**ORDERS**

31 I.A.(CrI.)/586/2022  
WITH AB 1936/2022(D/O), FIXED  
in AB/1936/2022

BALWAN BHAMA AND ANR

MR. M A I HUSSAIN  
MR. S H ZAMAN

MR P BORTHAKUR(ADDL.  
PP)  
PP, ASSAM

**Versus**

THE STATE OF ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
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15)	MR. J AHMED	19-10-2022	To	21-10-2022
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**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

31	I.A.(Civil)/3020/2022 (CONNECTED WITH ITEM NO. 30 IN THE DAILY CAUSE LIST), B/O in MACApp./468/2019	SRI DINESH TALUKDAR @ DINESH CH. TALUKDAR and 2 ORS <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED	MR. R Deka S I AKAND	MS S ROY
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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[CRIMINAL AND CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
30	Crl.Pet./648/2021 WITH LCR 1 FILE, B/O	ROUNAK ALI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MR T H HAZARIKA MS. N CHOUDHURY MR M CHETIA MR. M BORAH MR A RASHID MR. A KHOUND MS B BORA MR. K ISLAM MR J DAS D ROY MR N K DEV NATH	MR. A BHATTACHARYA (r-1,2) PP, ASSAM
<b>MOTION (BA)</b>				
31	Bail Appln./2539/2022 B/O	NIJAM UDDIN @ NIZAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	
32	Bail Appln./2555/2022 B/O	AMIT KUMAR DEBBARMA <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
<b>MOTION</b>				
33	Crl.Rev.P./476/2022 FIXED	MURSHID ALAM <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. S C KEYAL SC, NCB
34	Crl.Rev.P./494/2022 B/O	REHIBUL ISLAM BARBHUIYA AND 2 ORS. <b>Versus</b> SUNDAR RAJA BARBHUIYA	MR. B J GHOSH MR. I ALAM MR. T SK MS. R R BORAH	
35	Crl.Rev.P./495/2022 B/O	BIDHU BHUSAN DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
36	Crl.Rev.P./496/2022 B/O	SULEMAN HOQUE <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
37	Crl.Rev.P./497/2022 B/O	AMITABH SAHA @ AMITABHA SAHA <b>Versus</b> MADUMITA SAHA	MR. R GOSWAMI MS. N DEVI	
38	Crl.Pet./970/2022 FIXED	M/S OM SAI TRADING COMPANY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	DR. AK SARAF MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM

39	Crl.Pet./1009/2022 B/O	SMT. MUNNI DHAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
40	Crl.Pet./1010/2022 B/O	ISLAMUDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F KHAN M. GLORY	PP, ASSAM
41	Crl.Pet./1011/2022 B/O	AMITAV SENSUA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. G TAMULI MR P H KONWAR	PP, ASSAM
42	Crl.Pet./1012/2022 B/O	DHRUBAJYOTI DEKA AND 4 ORS. <b>Versus</b> SUSMITA BARMAN	MR. S BORA MS J RAJKUMARI	
43	Crl.Pet./1016/2022 B/O	MEGHNATH ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R K TALUKDAR DIKSHITA DEKA	PP, ASSAM
44	Crl.Pet./1017/2022 B/O	PRAVIR KR ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. A DAS PP, ASSAM
45	Crl.Pet./1018/2022 B/O	PRAVIR KR. ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. A DAS PP, ASSAM
46	Crl.Pet./1019/2022 B/O	SANOWAR HUSSAIN <b>Versus</b> KAMALA KHATUN	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	
47	Crl.Pet./1020/2022 B/O	PRAVIR KR. ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. A DAS PP, ASSAM
48	Crl.Pet./1021/2022 B/O	PRAVIR KR. ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. A DAS PP, ASSAM
49	Crl.Pet./1022/2022 B/O	PRAVIR KR ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. A DAS PP, ASSAM
50	AB/2912/2022 B/O	MOINUL HAQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
51	AB/2916/2022 B/O	MD. SULEMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
52	AB/2920/2022 B/O	JOINAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. Z HAMMAD	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
53	Bail Appln./2449/2022 B/O	ANANTA KR BARMAN @ BIJU BARMAN <b>Versus</b> THE UNION OF INDIA	SWATI. B. BARUAH (TG) MR I AHMED	ASSTT.S.G.I.
<b><u>ORDERS</u></b>				
54	I.A.(Crl.)/515/2022 B/O in Crl.Pet./690/2022 <b>WITH</b> Crl.Pet./690/2022	RITURAJ RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K THAKUR MR D MEDHI	PP, ASSAM
		RITURAJ RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K THAKUR MS I PATAR MR D MEDHI B ALI SK	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGOHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
11)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
12)	MR. D BANERJEE	25-09-2022	To	17-10-2022
13)	MR. V K CHOPRA	30-09-2022	To	30-09-2022
14)	MR S C PANDIT	29-09-2022	To	01-10-2022
15)	MR. J AHMED	19-10-2022	To	21-10-2022
16)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
17)	MR D C K HAZARIKA	28-09-2022	To	30-09-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,29th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[THIS BENCH WILL SIT AFTER RISING  
OF THE DIVISION BENCH-II]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>HEARING</b>				
1	Crl.A./103/2021 PART-HEARD,WITH LCR, FIXED	SHRI NAVEEN KUMAR @ NAVEEN PRAKASH AND ANR <b>Versus</b> UNION OF INDIA AND ANR	MS. S K NARGIS MS N DAS MS. A MESEN	SC, CUSTOMS

LEAVE NOTE OF ADVOCATES FOR 29/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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